

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION No. 918
ANSWERED ON 27/07/2026

CARBON CAPTURE, UTILISATION AND STORAGE (CCUS)

918. # SHRI BANSHILAL GURJAR:
SHRI RAMRAO SAKHARAM WADKUTE:
SHRI ASHOKRAO SHANKARRAO CHAVAN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the progress made in implementing Carbon Capture, Utilisation and Storage (CCUS) initiatives in the petroleum and natural gas sector;
- (b) the refineries and upstream projects identified for pilot implementation;
- (c) the incentives and regulatory framework proposed to encourage private investment in CCUS technologies; and
- (d) the contribution envisaged from CCUS towards achieving India's climate commitments?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI SURESH GOPI)

(a) to (d): The Ministry of Power is the nodal Ministry for the Carbon Capture, Utilisation and Storage (CCUS) programme. Various Public Sector Undertakings (PSUs) in the oil and gas sector are undertaking pilot projects and techno-economic feasibility studies for the deployment of CCUS technologies across the States of Assam, Gujarat, Haryana, Odisha, Maharashtra, Andhra Pradesh and Tamil Nadu. These projects cover diverse applications, including Enhanced Oil Recovery (EOR), production of chemicals, dry ice for the beverage industry etc. As part of these initiatives, Bharat Petroleum Corporation Limited (BPCL) is establishing a CO₂ capture demonstration unit at the Bina Refinery. Further, the 72 tonnes per day (TPD) CO₂ capture demonstration plant at HPCL's Visakh Refinery has achieved mechanical completion. The captured CO₂ is proposed to be utilized for the production of beverages.

In line with the CCUS Roadmap launched in December 2025, an outlay of INR 20,000 crore has been proposed over a period of five years in the Union Budget 2026–27 for the development and deployment of CCUS technologies.
